GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1285
ANSWERED ON:12.12.2013
SETTING UP OF POWER PLANTS
Laguri Shri Yashbant Narayan Singh;Tudu Shri Laxman

Will the Minister of POWER be pleased to state:

- (a) whether there are delays in execution/construction of the power plants in the country due to the incompetence and carelessness of higher officials responsible for the same;
- (b) if so, the details of such delays in execution of the power projects, State- wise; and
- (c) the steps taken by the Government to check the incompetence and carelessness of the higher officials involved in the construction of power plants?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): There are delays in execution/construction of power plants in the country due to various reasons such as inter-alia, delay in receiving various inputs/clearances for the project, delay in supply of equipments/materials, shortage of manpower, contractual disputes, law and order problems etc. In addition, hydro power plants are also delayed due to change in design, natural calamities, geological surprises, difficult terrain, poor accessibility and rehabilitation & resettlement problems.

Government is closely monitoring the under construction projects to avoid delays. Central Electricity Authority (CEA) is performing the duties of monitoring of the power projects in pursuance of 73 (f) of Electricity Act, 2003. In addition, a Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power to independently follow up and monitor the progress of the hydro/thermal projects and regular reviews are held by Minister of State (I/C) for Power and Secretary (Power).

The list of thermal and hydro projects running behind schedule along with reasons for delay is placed at Annex-I and II respectively.